

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) No(s). 29139/2018

THE STATE OF UTTAR PRADESH & ORS.

Petitioner(s)

VERSUS

DUNGAR SINGH AND ANR

Respondent(s)

(Only I.A. No. 115286/20 in SLP (C) No. 12718/19 to be listed before the Hon'ble Judge in Chambers.)

WITH

SLP(C) No. 12718/2019 (XI)

(FOR

FOR CONDONATION OF DELAY IN FILING THE SPARE COPIES ON IA 115286/2020

IA No. 115286/2020 - CONDONATION OF DELAY IN FILING THE SPARE COPIES)

Date : 04-12-2020 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE HRISHIKESH ROY
[IN CHAMBER]

For Petitioner(s) Mr. Rajeev Kr.Dubey, Adv.
Mr. Kamendra Mishra, AOR

For Respondent(s) Mr. Neeraj Kumar Sharma, AOR

UPON hearing the counsel the Court made the following
O R D E R

IA No. 115286/2020 in SLP(C) No. 12718/2019

Heard Mr. Rajeev Kumar Dubey, the learned counsel for the State of Uttar Pradesh. The delay of 38 days in filing spare copies stands condoned. Steps for service accordingly be taken. Additionally, Dasti notice is also allowed.

(NIRMALA NEGI)
SENIOR PERSONAL ASSISTANT

(POONAM VAID)
COURT MASTER (NSH)